

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3072
ANSWERED ON:29.08.2013
LAND BELONGING TO SCS
Meghwal Shri Bharat Ram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the information from the State Governments has been collected;
- (b) if so, the details thereof;
- (c) whether the people belonging to the Scheduled Castes (SCs) have given their lands to the organisations set up for the welfare of Scheduled Castes to ensure that the children belonging to the Scheduled Castes get free modern education; and
- (d) if so, the details thereof during each of the last three years and the current year, State/UT-wise?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI LAL CHAND KATARIA)

- (a) to (d): The information is awaited from concerned State Governments.